

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

CP No. 260/Chd/HP/2017

In the matter of:

Shimla Broadband Pvt. Ltd.

...Petitioner

Versus

Registrar of Companies, Himachal Pradesh ...Respondent.

Present: Mr. Prince Tiwari, Practising Company Secretary
for the petitioner.

The Authorized Representative of the petitioner is not prepared
with the matter. List on 21.12.2017 for arguments.

Sd/-
(Justice R.P. Nagrath)
Member (Judicial)

December 04, 2017
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